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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/203/2017  
NAME OF THE PETITIONER(S) : E. RANGA RAO  
NAME OF THE RESPONDENT(S) : THE COIMBATORE COSMOPOLITN CLUB  
UNDER SECTION : 213

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. VIDHYASANKAR } Counsel for Respondent Ashok  
R. - ANANDKUMAR }

2. K.S. Karthik Raja - Counsel for Petitioner  
[Signature] [Signature]

**ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that he is intending to file an application regarding the maintainability of the CP today and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 21.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)